

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

14/01/2020

T.A./260/7/2018

A K TUNG
-V/S-
NAVODYA VIDYALAYA SANGHATHAN

ITEM NO:69

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Dr. C.R. Mishra

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. Respondents' counsel is present and heard. It is noted vide order dated 19.08.19 that none had appeared on behalf of the applicant. Last opportunity was granted to the applicant to pursue this case. In spite of that no one is appeared for the applicant even today also. Hence, the T.A. is dismissed for default for non prosecution on the part of the applicant.</p> <p>Registry to send copy of this order to applicant by post.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>